

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4082**  
TO BE ANSWERED ON 10.08.2017

**INCENTIVISATION OF RENEWABLE ENERGY**

4082. SHRI KESINENI NANI:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether his Ministry has any scheme or plan in place to incentivise the local development and manufacturing of renewable energy technology, including but not limited to solar and wind capture technologies;
- (b) if so, the details thereof and the incentives being disbursed to the public;
- (c) whether his Ministry has collaborated with the Ministry of Finance through its Make in India campaign to achieve such development; and
- (d) if so, the details thereof.

**ANSWER**

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY  
AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

**(a) & (b):** In order to incentivise the local development and manufacturing of renewable energy technology, the solar power projects being implemented under this Ministry's CPSU and Solar Rooftop with central financial assistance schemes are mandated to source their requirement of solar PV modules from domestic sources in a WTO compliant manner. As far as wind and other renewable energy projects are concerned, most of the requirements are met from domestic industries as substantial indigenisation has already been achieved.

**(c) & (d):** The projects with mandatory Domestic Content Requirement (DCR) get Central Financial Assistance as approved by the Ministry of Finance.

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